

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1832
ANSWERED ON 29TH JULY, 2021**

DEVELOPMENT OF EXPRESSWAY PROJECTS

1832. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of Expressway projects sanctioned by the Government along with the targets set for their completion;**
- (b) the number of Expressway projects lying pending along with the reasons therefor and the steps being taken by the Government for their early completion;**
- (c) the details of foreign companies engaged in construction work of these projects; and**
- (d) whether the Government proposes to set up any panel to monitor the implementation of these projects and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Details of expressways projects sanctioned, length completed, in implementation stage and balance for award are as under:

Expressways	Total length (km)	Length completed (km)	Length in implementation / Awarded (km)	Balance for award (km)
Delhi Mumbai EXP	1291	350	764	177
Delhi Amritsar Katra EXP	672		349	323
Ahmedabad - Dholera EXP	109		109	
Bengaluru - Chennai EXP	262		71	191
Kanpur - Lucknow EXP	63			63
Dwarka EXP	28	12		16
Delhi - Meerut EXP	82	82		

(b) All Expressway projects are targeted for completion by the year 2024-25.

(c) As of now, 3 foreign agencies namely Dhaya Maju Infrastructure (Asia) Sdn. Berhad (DMI), JiangXi Construction Engineering (Group) Corporation Limited & OJSC Euro-Asian Construction Corporation Evrascon are involved in the construction of Delhi – Mumbai Expressway and Delhi – Amritsar – Katra Expressway through Joint Ventures with Indian infrastructure companies Crescent EPC Projects & Technical Services Limited (JV with DMI for Delhi Mumbai Expressway), and MKC Infrastructure Limited (JV with JiangXi for Delhi – Mumbai Expressway and OJSC Evrascon for Delhi Amritsar Katra Expressway).

(d) The implementation & timely completion of projects are monitored by Ministry and National Highways Authority of India at Head Quarter level as well as Regional Offices & Project Implementation Units level through periodic review meetings.
